

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.663  
TO BE ANSWERED ON 13-12-2018

**Reviewing of Functioning of Toilets under SBM**

**663. SHRI VINCENT H. PALA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the measures taken to review the functioning and usage of the toilets constructed under the Swachh Bharat Mission (SBM);
- (b) whether the success of the SBM (Grameen) is measured only in terms of achievement of physical targets i.e. building toilets while disregarding the lack of behavioural changes;
- (c) whether steps have been taken to provide protection from exploitation to the manual scavengers who are deployed to clean the newly built toilets; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE  
MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The functioning and usage of toilets constructed under Swachh Bharat Mission (Gramin) [SBM(G)] is reviewed regularly through the various reports available on online Integrated Management Information System (IMIS), review meetings and Video Conferencing with the States/UTs, field visits, multi-level decentralized verification process by the districts and States, and third party surveys.
- (b) The focus under SBM(G) is on behavior change and usage of toilets. Information, Education and Communication (IEC) is an integral component of the programme. Upto 5% of total project cost can be spent on IEC at the State and District level and up to 3% can be spent at the Central level. States also carry out IEC campaigns using interpersonal communication (IPC) techniques. Third party survey conducted by independent verification agency under the World Bank Support Project, in 2017-18 found that 93.2% of households with access to toilets used them. Further, Swachh Survekshan Grameen-2018 conducted by an independent agency has evoked a huge response from the public. The survey evoked feedback from 1.8 lakh citizens through face to face interaction, another 1.16 crore citizens through mobile app and 45 lakhs through Ministry of Drinking Water and Sanitation portal.
- (c) and (d) As per the SBM(G) guidelines, construction of 'insanitary latrines' as defined in 'The Prohibition of Employment as Manual Scavenger and Rehabilitation Act, 2013' at Para 2.(1) (e) is not permitted in the rural areas. Further, under SBM(G), for disposal of human excreta use of safe and eco-friendly onsite sanitation technologies such as twin leach pit toilets is encouraged. Under this technology, human feces automatically becomes manure in 1-2 years and no sewage/drainage system or manual scavenging is required.